

beginning on the 1st May, 1987 and ending on the 30th April, 1988."

The motion was adopted.

12.17 hrs.

COMMITTEE ON PUBLIC UNDERTAKINGS

[English]

Recommendation to Rajya Sabha to nominate Members

MR. SPEAKER : Next Item. Shri Haroobhai Mehta.

SHRI HAROOBHAI MEHTA (Ahmedabad) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988, and to communicate to this House the names of the members so nominated by Rajya Sabha."

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Undertakings of the House for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

12.18 hrs.

ELECTION TO COMMITTEE—Contd.

[English]

Committee on the Welfare of Scheduled Castes and Scheduled Tribes

MR. SPEAKER : Next. Shri Sultanpuri.

SHRI K. D. SULTANPURI (Shimla) : I beg to move :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

MR. SPEAKER : The question is :

"That the members of this House do proceed to elect in the manner required by sub-rule (1) of Rule 331B of the Rules of Procedure and Conduct of Business in Lok Sabha, twenty members from among themselves to serve as members of the Committee on the Welfare of Scheduled Castes and Scheduled Tribes for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988."

The motion was adopted.

12.19 hrs.

COMMITTEE ON THE WELFARE OF SCHEDULED CASTES AND SCHEDULED TRIBES

[English]

Recommendation to Rajya Sabha to nominate Members

MR. SPEAKER : Now item 16—Mr. Sultanpuri.

SHRI K. D. SULTANPURI (Shimla) : I beg to move :

"That this House do recommend to Rajya Sabha that Rajya Sabha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the

1st May, 1987 and ending on the 30th April, 1988, and do communicate to this House the names of the members so nominated by Rajya Sabha,"

MR. SPEAKER : The question is :

"That this House do recommend to Rajya Sabha that Rajy Sabaha do agree to nominate ten members from Rajya Sabha to associate with the Committee on the Welfare of Scheduled Castes and Scheduled Tribes of the House for the term beginning on the 1st May, 1987 and ending on the 30th April, 1988, and do communicate to this House the names of the members so nominated by Rajya Sabha."

The motion was adopted.

MR. SPEAKER : Now we take up Matters under Rule 377.

12.21 $\frac{1}{2}$ hrs.

MATTERS UNDER RULE 377

[Translation]

- (i) Need to take necessary steps to ensure reasonable price of mustard and gram to the farmers

SHRI BIRBAL (Ganganagar) : The mustard and gram crops have started arriving in the markets in Rajasthan. Therefore, the Government should make preparations on war footing to purchase them from the market. The experience in the past shows that the outset, when the mustard and gram produce arrives in the market for sale, the prices go down even below the support price. As a result of this, the small and medium farmers' yields are sold at lower prices.

12.22 hrs.

[MR. DEPUTY SPEAKER in the Chair]

It is my submission to the Government that the farmers should not get less price for their produce as has been the case in the past. The Government should, therefore, make full arrangements for funds and sacks

well in time so that the 'Nafed' is able to buy these commodities in time and the farmers of the State are saved of distress sale. Besides, State Governments should also be directed to make preparations for timely purchase of these commodities.

[English]

- (ii) Need to provide financial help to the Uttar Pradesh Dairy Co-operative Federation

SHRI UMAKANT MISHRA (Mirzapur) : More production and availability of milk and milk products is an indication of prosperity. Many States in India like Haryana, Punjab, Gujarat, Maharashtra, Tamil Nadu and Andhra are producing more quantities of milk and milk products, and make it available to the common people at cheaper rates. In this regard, National Dairy Development Board is doing very well. But in U.P., specially in its eastern part, the production of milk and milk products is not growing, because the U.P. Dairy Cooperative Federation is facing serious financial crisis. The Operation Flood Programme is not being implemented properly, for lack of funds in Uttar Pradesh. The U.P. Dairy Cooperative Federation had forwarded some projects to be approved and assisted by National Dairy Development Board. It is learnt that the project for eastern U.P. has not been accepted, and perhaps sufficient financial help is not being provided to U.P. Dairy Cooperative Federation.

I request the Agriculture Minister kindly to ask N.D.D.B. to approve the above programme, and help the U.P. Dairy Cooperative Federation financially. I would also request that if Central Government in any way can help the U.P. Dairy Cooperative Federation, appropriate steps in this direction may kindly be taken.

[Translation]

- (iii) Need to complete construction of dam on the Narayani river to save Deoria District of Uttar Pradesh from the fury of floods

SHRI RAM NAGINA MISHRA (Salempur) : Mr. Deputy Speaker, Sir, I